

DIVISION BENCH

O-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1626(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	TRANS LOG - SHIP PVT LTD Vs. SIMPLEX INFRASTRUCTURES LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Ms. Debaleena Ganguly, Advocate | **For Operational Creditor**
Mr. Kumarjit Das, Advocate |

Mr. Snehashis Sen, Advocate | **For the Corporate Debtor**

ORDER

Ld. Counsel on both sides present.

Ld. Counsel for the Operational Creditor submits that the matter has been settled out of the Court and they seeks leave to withdraw the present petition. Recording his submission, **CP (IB) 1626(KB) 2019** is **dismissed as withdrawn**. File be consigned to the records.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

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